
Manju Sharma And Others Vs Sudha Sharma And Others

Writ - A No. 7170 Of 2019

Court: Allahabad High Court

Date of Decision: May 17, 2019

Acts Referred:

Code Of Civil Procedure, 1908 " Section 80#Uttar Pradesh Urban Buildings (Regulation Of Letting, Rent And Eviction) Act, 1972 " Section 21, 21(1), 21(1)(a)

Hon'ble Judges: Dr. Yogendra Kumar Srivastava, J

Bench: Single Bench

Advocate: Anil Kishore Sharma, Dharmendra Kumar Tripathi

Final Decision: Allowed

Judgement